GOVERNMENT OF INDIA
POWER
LOK SABHA

UNSTARRED QUESTION NO:2145
ANSWERED ON:06.08.2010
SLOW PACE OF WORK UNDER RGGVY
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Will the Minister of POWER be pleased to state:

(a) whether the work under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has commenced after delay in some of the States in the country;

(b) if so, the details thereof along with the reasons therefor, State-wise;

(c) whether a number of projects sanctioned under the RGGVY during the last three years and the current year are running behind schedule;

(d) if so, the details thereof along with the reasons therefor, State-wise; and

(e) the corrective measures taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 235 projects were sanctioned during X Plan and 338 projects have been sanctioned during XI Plan in the country so far. After sanction of the projects, works are awarded by the respective implementing agency after following due tendering process. The schedule of completion of the project is 24 months from the date of award of the project. There have been delay in execution of some of the projects due to the following reasons:

(i) Delay in forest clearance for the land proposals required for execution of the Projects in some States.

(ii) Delays in land acquisition for 33/11 KV sub-stations by States.

(iii) Limited number of good agencies available for execution of turnkey contracts.

(iv) Delays in issuance of road permit and way bills in some States

(v) Very poor upstream rural electricity infrastructure in some States.

(vi) Delay in finalization of BPL lists by some States.

(vii) Delay in taking decision to waive state and local taxes on line materials by some States.

(viii) Difficult terrain in some States.

(ix) Law & order problem including Maoist Violence in some of the States.

(c) & (d) : The number of projects sanctioned in XI Plan under the RGGVY during the last three years and current year which are running beyond the prescribed implementation schedule of 24 months is at Annex. The total number of projects running behind standard project implementation schedule is 92, which is 27.21 % of the total sanctioned 338 projects. The reasons are as mentioned in the reply to parts (a & b) above.

(e) : The Government has reviewed the working of RGGVY. The following steps have been taken for the effective implementation of RGGVY:

(i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.

(ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.

(iii) The States have also been requested by Ministry of Power to hold monthly meeting under the Chairmanship of Chief Secretary to

resolve the bottlenecks in implementation of RGGVY.

(iv) Ministry of Power as well as Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedules.

(v) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.

(vi) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.

(vii) Grant amount of BPL connection has been enhanced to Rs.2200/- in XI Plan from Rs.1500/- in X Plan.

(viii) To take care of the cost escalation, cost norms for village electrification has been revised upward as given below:

COST NORMS FOR VILLAGE ELECTRIFICATION

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1. Electrification of un-electrified village Cost (Rs. in lakhs)
      per village


a In normal terrain     13

b In hilly, tribal, desert areas    18
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